

**Joint Committee Report**

**In Compliance of Hon'ble NGT (Principal Bench)**

**Order dated 11.08.2021**

**In**

**O.A. 179 of 2020**

**In the matter of**

**VOICE OF DEMOCRACY**

**VS**

**STATE OF (M.P.)**

**Date of Inspection** - 05.10.2021 and 06.10.2021

**Committee Members** -

1. Shri Shriman Shukla, Member Secretary, SEIAA, Bhopal. (M.P.).
2. Shri A. A. Mishra, Member Secretary, MPPCB, Bhopal (M.P.)
3. Shri Sunil Kumar Meena, Sc-D. CPCB, Bhopal (M.P.)
4. Shri Anurag Tiwari, SDM, Rewa (M.P.)

## JOINT COMMITTEE REPORT

1. Hon'ble NGT (PB) vide its order dated 11<sup>th</sup> August 2021 in O.A. 179/2020 in the matter of Voice of Democracy Vs State of M.P. stated under Para 6 as:

*".....The Committee may meet within two weeks from today, undertake visit to the site, interact with the stakeholders and conduct other proceedings online, if necessary. The Committee will be free to take the assistance from any other individual/institution. The visit may be undertaken at the time when stone crushers are fully operational. Those stone crushers which are closed may not be allowed to open without remedial measures, including accountability for the past violations and compliance of environmental norms. The operating stone crushers be monitored for verifying standards as per consent conditions (measured between three meters and ten meters from any processes equipment of a stone crushing unit shall not exceed 600 microgrammes per cubic metre), source for water sprinkling to suppress dust and ambient air quality monitoring in down wind direction. Status of Ambient Air quality monitoring stations in Rewa and adjoining areas may also be ascertained. If the joint Committee finds violations, a copy of the report be furnished to the violating entities for their response, if any, before this Tribunal. In the light of observations of the Committee, the statutory regulators are free to take remedial action in accordance with law.....".*

2. In compliance of the Hon'ble National Green Tribunal (NGT) Principal Bench order dated 11<sup>th</sup> August 2021 in the original application no. 179/2020 (CZ) under which it was directed to constitute a new committee by comprising representative of CPCB, The Member Secretary, State PCB, The Member Secretary, SEIAA, M.P and the representative of District magistrate, Rewa (An office of Higher Rank than the earlier representative). In compliance of the same, a new committee was constituted vide order dated 15.8.2021. Copy of committee order is enclosed as **Annexure-I**. The new committee members are as under: -

- i. Shri Shriman Shukla, Member Secretary, State Environmental Impact Assessment Authority (SEIAA), Bhopal. (M.P.).

- ii. Shri A. A. Mishra, Member Secretary, M.P. Pollution Control board Bhopal (M.P.)
- iii. Shri Sunil Kumar Meena, Scientist-D. CPCB, Regional Directorate, Bhopal (M.P.) (Representative of CPCB)
- iv. Shri Anurag Tiwari, SDM, Rewa (M.P.) (representative of Collector)

The Terms of Reference (ToR) of the Committee as per the order were as follows:

1. Meet within two weeks from the day of order i.e. 11.8.2021
2. Undertake site visit
3. Monitoring for verifying the prescribed standards for stone crusher viz. 600microgam/m<sup>3</sup>, source for water sprinkling to suppress dust and ambient air quality monitoring in down wind direction. Status of Ambient Air quality monitoring in down wind direction & Status of Ambient Air quality monitoring stations in Rewa and adjoining
4. Interact with the stack-holders

### **3. Work executed by the committee as per the ToR**

- 3.1** In compliance of the directions passed by the Hon'ble NGT, the first meeting of Joint Committee was convened on 01.09.2021 through Video Conferencing from SEIAA Office at Environmental Planning and Co-ordination Organization (EPCO), Paryavaran Parisar, Bhopal. The following officials attended the meeting:-

<b>S.No.</b>	<b>Name of Officer</b>	<b>Designation &amp; Department</b>
i.	Shri Shriman Shukla	Member Secretary MPSEIAA
ii.	Shri A.A. Mishra	Member Secretary, MPPCB
iii.	Shri Sunil Kumar Meena	Scientist 'D' CPCB, Bhopal
iv.	Shri Shailendra Singh	SDM, Rewa
v.	Shri P.S. Bundela	Regional Officer MPPCB Rewa
vi.	Shri Brajesh Sharma	Unit Head, Mines, MPPCB
vii.	Shri Sudhir Shrivastava	Legal Officer, MPPCB
viii.	Shri Alok Nayak	SSO, SEIAA

The Minutes of Meeting is enclosed as **Annexure-II.**

**3.2** The committee carried out site visit during 05<sup>th</sup> & 06<sup>th</sup> October 2021 to verify the status of the stone crushers. The previous committee report filed before the Hon'ble tribunal was also perused the verified.

a. As per the previous report filed before the Hon'ble Tribunal, there were 14 stone crushers in Village Bankuiya. These stone crushers were visited by the joint committee on 05.10.2021- 06.10.2021. It was found that out of these 14 crushers, 1 crusher (M/s Uday Stone Crusher has been dismantled and is not is existence since long), the status of remaining 13 stone crushers has been discussed further in the report.

The Google map location of all 14 stone crusher established at Bankuiya village is enclosed as **Annexure-III**.

b. The committee members visited all 14 stone crushers. The compliance status of all the stone crushers is enclosed as **Annexure-IV**. During the visit, it was found that out of the 14 stone crushers, 04 crushers were operational with valid consents, 08 crushers were non-operational (1 crusher is consented but non-operational, Consent to operate has expired for 5 crushers, 02 crushers had obtained only consent to establish and not consent to operate), remaining 02 crushers have been dismantled.

A comprehensive list of all the stone crushers is provided as under :-

**Table no. 1 Stone Crusher at Village-Bankuiyan Distt. Rewa (M.P.) (Status on 6.10.2021)**

SN	Name & Address of Stone Crusher	Validity of consent	Production capacity MT/Year	Action taken by Regional Office against stone crusher		Status of disconnection of electricity	Current Status of stone crusher
				Status of court case	Action taken		
<b>A. Consented</b>							
1	M/s Maa Sharda Stone Crusher	31.05.2023	20000	-	Closure Notice issued	-	Operational APCD installed <b>closer notice withdrawn</b>
2	M/s Trivani Stone Crusher	31.08.2022	22000	-	Closure Notice issued	-	Operational APCD installed <b>closer notice withdrawn</b>
3	M/s Smita Stone Crusher	31.07.2022	36000	-	Closure Notice issued	-	Operational APCD installed <b>closer notice withdrawn</b>

4	M/s Shogaura Stone Crusher	31.08.2022	24000	-	Closure Notice issued	-	Operational APCD installed closer notice withdrawn
<b>B. Consented and non-operational</b>							
5	M/s Trimurti Stone Crusher	18.11.2021	36000	-	Closure direction issued	Electricity disconnected	Not Operational and not adequate APCD and closer direction issued
<b>C. Consent to operate expired &amp; unit closed</b>							
6	M/s Maa Parvati Stone Crusher	31.03.2021	24000	case filed	Closure Order issued	Electricity disconnected	Closed , APCS installed but without valid consent
7	M/s Shiv Shakti Stone Crusher	30.04.2021	15000	case filed	Closure Order issued	Electricity disconnected	Closed
8	M/s Tiwari Stone Crusher	31.07.2018	24000	Case filed	Closure Order issued	Electricity disconnected	Closed
9	M/s Maa Stone Crusher	30.06.2014	24000	Case filed	Closure Order issued	Electricity disconnected	Closed
10	M/s Suryaoday Stone Crusher unit-2	23.09.2013	76000	Case filed	Closure Order issued	Electricity disconnected	Dismantled
<b>D. Only CTE and unit Closed</b>							
11	M/s Hari Om Stone Crusher	CTE 02.04.2018	30000	Case filed	Closure Order issued	Electricity disconnected	Closed
12	M/s Sai Stone Crusher	CTE 02.04.2018	32000	Court Case Filed	Closure Order issued	Electricity disconnected	Closed
<b>E. Non-Consented and closed</b>							
13	M/s NPS Stone Crusher	Unconsented	-	Court Case Filed	Closure Order issued	Electricity disconnected	Closed
14	M/s Uday Stone Crusher unit-1	Unconsented	-	-	-	-	Dismantled

c. During the visit it was found that, all the 4 operational stone crushers have provided four-side covers at crusher and screening

process units and provided wind braking wall of more than 12ft height along with plantation. Compacted metalled road provided inside the premises. Water sprinkling provisions were made. All the 04 operational stone crushers have their own borewell for water uses including domestic. Each has provided 02 water sprinklers at Jaw crushers to trap the dust emission. On an average 3KL water is used in water sprinkling at crushing area. The road wetting is done through tractor-tanker. For maintaining the water use records, water meter may be installed by the crushers.

- d. Out of total 14 stone crushers, Madhya Pradesh Pollution Control Board (MPPCB), Rewa has issued closure notices to 04 stone crushers, these four crushers have undertaken the rectification measures and are now operational after making the compliances. Closure direction & order were issued to 10 stone crushers, out of which 02 have been permanently dismantled and remaining 08 have been directed to stop the operations until rectification measures are undertaken by them and compliances are ensured. (details mentioned at Table no. 1)
- e. Out of 14 stone crushers, the Regional officer, MPPCB, Rewa has filed court cases against 8 stone crushers of Bankuiyan village under Section 21 of the Air (Prevention and Control of Pollution) Act 1981 before the Hon'ble Chief Juridical Magistrate, District Court, Rewa. (details mentioned at Table no. 1))
- f. The electricity of 08 stone crushers of Bankuiyan village was disconnected by Madhya Pradesh Purv Kshtra Vidhut Vitaran Company Limited, Rewa. Letter dated 05.10.2021 in this regard is enclosed as **Annexure-V**.
- g. Photographs taken during the visit of stone crushers area at village Bankuiya and public consultation are enclosed as **Annexure-VI**.
- h. As per the Hon'ble NGT order, the committee had organized stakeholders interaction meeting. Stake holders viz. Proprietor & representatives of Stone Crushers, School, Health Centre, Sarpanch (Village Bankuiyan) and resident of Bankuiya village. The following points were brought out during the discussion:
  - The Chairman, Stone Crusher Association, Rewa (Shri Moti Pandey) (Proprietor M/s Smita Stone Crusher, Bankuiyan) assured that all the pollution control norms shall be complied by all the stone crushers in the Bankuiya village.

- Proprietor M/s Shagaura Stone Crusher (Sh Santosh Shagaura) informed about the details on the pollution control measures adopted at his stone crushers.
- Sh Chandra Prakash Sharma, Teacher, Middle School Bankuiyan informed that no major issue related to dust of stone crushers faced by the school as the crushers usually sprinkle water on the road and covered the crusher & screen of the plant. Few students were also enquired on this issue and same was confirmed by them.
- Following representatives has informed that periodic wetting of the road and due to wind braking wall and covered crusher machineries no issue related to dust is faced by them:
  - Ms Annu Devi Kaul, Sarpanch, Bankuiyan
  - Ms Reeta Tiwari, Ayurvedic Pharmacist, Ayurvedic Hospital, Bankuiyan
  - Ms Vimla Mishra ANM, Health Centre, Bankuiyan
  - Mr Umesh Kumar, Resident of Bankyuin
  - Ms Shyam Lal Yadav, Resident of Bankuiyan
- None of the representatives of Voice of Democracy (Petitioner Organization) were present during the meeting, however, the joint committee contacted the representative through video conferencing but the representative of the petitioner did not submit any relevant information regarding this matter.
- The attendance & minutes of meeting are enclosed as **Annexure-VII**.

### 3.3 Monitoring of fugitive emission & Ambient Air Quality

- a. The air quality of operational 04 stone crushers was carried out on 5<sup>th</sup> & 6<sup>th</sup> October 2021 on their full operational capacity i.e. 10TPH for their compliance w.r.t. 600 microgram/m<sup>3</sup> standard. The monitoring results are as tabulated below:

S. No	Name of the stone crusher	SPM in $\mu\text{g}/\text{M}^3$		Prescribed standards	Weather condition during monitoring
		5.10.2021	6.10.2021		
1.	M/s Shagaura Stone Crusher Vill. Bankuiya	189.59	329.92	600 $\mu\text{g}/\text{M}^3$	Prominent Wind Direction - North-West
2.	M/s Smita Stone Crusher Vill. Bankuiya	218.7	546.41		Wind Speed - Calm (0.2m/s)

3.	M/s Maa Sharda Stone Crusher Vill. Bankuiya	183.54	435.81	Average Humidity – 80%  Temperature – 24-27°C  Rain was observed during 9-10AM on 5.10.2021 at Rewa
4.	M/s Triveni Stone Crusher Vill. Bankuiya	Not performed due to Mechanical breakdown	278.44	

The copy of the monitoring report of stone crushers is enclosed as **Annexure-VIII.**

- b. Fugitive emission monitoring at all the 04 operational stone crushers was observed below the stipulated norms of 600 µg/M<sup>3</sup>. The ambient air quality in the downwind of the said area was also carried out during 5-6<sup>th</sup> Oct 2021 at following locations & AAQ recorded was

SN	Name of the Location	Downwind /Upwind	Aerial Distance from M/s Smita Stone Crusher Vill. Bankuiya	GPS location	RSPM µg /M <sup>3</sup>	NAAQMS, 2009 for PM10
i.	Madhan filling center village Kuiyan,	Downwind	600m	24.602603, 81.213856	74.03	100µg/m <sup>3</sup>
ii.	Sh Jharkhand Singh, Paipakhera	Downwind	2000m	24.599588, 81.226957	121.2	
iii.	Sh Shivendra Pandey, Near Govt. middle school Bankuiya.	Upwind	150m	24.6035983 81.2059000	89.45	

At sampling location i.e. Sh Jharkhand Singh, Paipakhera village, during sampling duration, domestic dust cleaning, biomass burning & road dust was observed. The copy of the Ambient Air Quality monitoring is enclosed as **Annexure-IX.**

- c. The ambient air quality of the nearby area and Rewa were also monitored. The results are as tabulated below:

SN	Name of the Location	GPS location	Duration of AAQ data	Average RSPM µg/m <sup>3</sup>	NAAQS, 2009 for PM10
1.	NAMP Station, Rewa	24.567292 81.334557	Jan 21 to Sept 21	70.64	100 µg/m <sup>3</sup>
2.	CAAQMS at MPPCB Regional Office, Rewa	24.547029 81.320894	Jan 21 to Sept 21	65.65	
3.	CAAQMS at Collectrate Rewa	24.567292 81.334557	Nov 2020 to Sept 2021 (Installed in Nov 2020)	47.08	

The Average PM10 values of the above duration were found well below the 24 hourly NAAQS, 2009 standard for PM10. The copy of the Ambient Air Quality monitoring of nearby area & Rewa is enclosed as **Annexure-X**.

### 3.4 Environmental Compensation

- a. The Environmental compensation liable to be paid by the crushing units for previous violations is computed based on the EC formula framed by the CPCB in compliance of order 31.08.2018 in O.A. 593/2017. **EC = Pi x N x R x S x LF**

- **PI (Pollution Index) for stone crushers : 50@**

@ Based on the "Revised Classification of Industrial Sectors Under Red, Orange, Green and White Categories" published by Central Pollution Control Board on February 29, 2016

- **N=** Number of Days

Non-compliance period: The first day when non-compliance was observed or Closure notice issued, to the last day when the compliance was observed by the Committee i.e. 6.10.2021

S. No.	Name of the stone crusher	First day of non-compliance*	Compliance observed by the Committee on	Total Number of days of non-compliance
1.	M/s Shagaura Stone Crusher Vill. Bankuiya	13.8.2021	06.10.2021	54
2.	M/s Smita Stone Crusher Vill. Bankuiya	13.8.2021		54
3.	M/s Maa Sharda Stone Crusher Vill. Bankuiya	13.8.2021		54
4.	M/s Triveni Stone Crusher Vill. Bankuiya	13.8.2021		54

\*MPPCB has carried out inspection on 13.8.2021 and reported the non-compliance. Copies of the reports are enclosed as **Annexure-XI**.

S. No.	Name of the stone crusher	First day of non-compliance	Last day of non-compliance observed by committee on*	Total Number of days of non-compliance
1.	M/s Maa Parvati Stone Crusher	<b>1.4.2021</b> (CTO was valid upto 31.3.2021)	<b>13.08.2021</b>	135
2.	M/s Shiv Shakti Stone Crusher	<b>01.05.2021</b> (CTO was valid upto 30.4.2021)	<b>13.08.2021</b>	105
3.	M/s Tiwari Stone Crusher	<b>01.08.2018</b> (CTO was valid upto 31.7.2018)	<b>30.06.2021</b>	656
4.	M/s Maa Stone Crusher	<b>01.07.2014</b> (CTO was valid upto 30.6.2014)	<b>30.06.2021</b>	1575
5.	M/s NP Stone Crusher	<b>24.12.2020</b> (Date of MPPCB inspection)	<b>30.06.2021</b>	189
6.	M/s Hari Om Stone Crusher	<b>02.03.2021</b> (Date of MPPCB inspection)	<b>30.06.2021</b>	121
7.	M/s Sai Stone Crusher	<b>10.01.2021</b> (Date of MPPCB inspection)	<b>30.06.2021</b>	172
8.	M/s Suryaoday Stone Crusher (Dismantled)	<b>26.08.2017</b> (Date of notice issued U/s 31A of Air Act, 1981 by MPPCB on non-compliance)	<b>30.06.2021</b>	868
9.	M/s Trimurti Stone Crusher	<b>24.03.2021</b> (Date of MPPCB inspection)	<b>06.10.2021</b>	197

**NOTE:** \*The day when electricity was disconnected was considered as the last day of non-compliance.

• **R (Rupees) : Rs. 250**

• **S (Scale of Operation) : Factor for scale of operation : 0.5**

Varied based on the consented capacity@

(@ Scale of operation of stone crusher was taken as defined in CPCB's Comprehensive Industry Document Series COINDS/78/2007-08 on Stone Crushers (Feb 2009)

Small scale : 3-25 TPH (factor for scale of operation is : 0.5)  
 Medium scale : 25-100 TPH (factor for scale of operation is : 1.0)  
 Large scale : >100 TPH (factor for scale of operation is : 1.5)

The daily hours of operation of a stone crusher were taken = 10 hrs

Total Days of operation in a year were taken = 225 days

(NOTE: The total days of non-compliance were calculated based on maximum 225 operational days in a year)

• **LF (Location Factor): 1.0**

(Based on the population of the city/town as per the census of India falls under less than 1 Million population) Nearby city Rewa population is 2.37 lakhs (2011 census)

**The Environmental Compensation liable to be paid by 4 (operational) stone crushers is calculated as under :-**

S. No.	Name of the stone crusher	Environmental Compensation factors					Total EC in Rs.
		PI	N	R	S	LF	
1.	M/s Shagaura Stone Crusher Vill. Bankuiya	50	54	250	0.5	1.0	3,37,500
2.	M/s Smita Stone Crusher Vill. Bankuiya	50	54	250	0.5	1.0	3,37,500
3.	M/s Maa Sharda Stone Crusher Vill. Bankuiya	50	54	250	0.5	1.0	3,37,500
4.	M/s Triveni Stone Crusher Vill. Bankuiya	50	54	250	0.5	1.0	3,37,500

**The Environmental Compensation liable to be paid by 9 stone crushers is calculated as under:-**

S. No.	Name of the stone crusher	Environmental Compensation factors					Total EC in Rs.
		PI	N	R	S	LF	
1.	M/s Trimurti Stone Crusher	50	197	250	0.5	1.0	12,31,250
2.	M/s Maa Parvati Stone Crusher	50	135	250	0.5	1.0	8,43,750
3.	M/s Shiv Shakti Stone Crusher	50	105	250	0.5	1.0	6,56,250
4.	M/s Tiwari Stone Crusher	50	656	250	0.5	1.0	41,00,000
5.	M/s Maa Stone Crusher	50	1575	250	0.5	1.0	98,43,750
6.	M/s NP Stone Crusher	50	189	250	0.5	1.0	11,81,250
7.	M/s Hari Om Stone Crusher	50	121	250	0.5	1.0	7,56,250
8.	M/s Sai Stone Crusher	50	172	250	0.5	1.0	10,75,000
9.	M/s Suryaoday Stone Crusher (Dismantled)	50	868	250	0.5	1.0	54,25,000

\*\*\* **Note:** - M/s Uday Stone Crusher is dismantled since long period of time and no evidences of operations have been found hence no Environmental Compensation liable to be paid.

#### 4. Recommendations of the Joint Committee:-

1. In compliance of the directions passed by the Hon'ble Tribunal, "*Those stone crushers which are closed may not be allowed to open without remedial measures, including accountability for the past violations and compliance of environmental norms.*"
2. The following 04 stone crushers were found complying the stipulated monitoring norms and implemented the pollution control measure.
  - i. M/s Maa Sharda Stone Crusher
  - ii. M/s Trivani Stone Crusher
  - iii. M/s Smita Stone Crusher
  - iv. M/s Shogaura Stone Crusher

Rest 08 Stone crushers are non-operational out of which 02 stone crushers have been dismantled.

3. Environmental Compensation liable to be paid by the operational 04 stone crushers for the duration of non-compliance of the implementation of the pollution control measures is tabulated as under :-

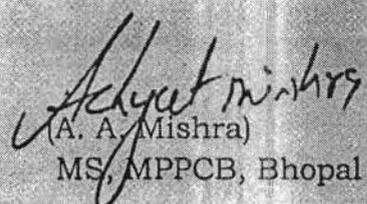
S. No.	Name of the stone crusher	Total EC in Rs.
1.	M/s Shagaura Stone Crusher Vill. Bankuiya	3,37,500
2.	M/s Smita Stone Crusher Vill. Bankuiya	3,37,500
3.	M/s Maa Sharda Stone Crusher Vill. Bankuiya	3,37,500
4.	M/s Triveni Stone Crusher Vill. Bankuiya	3,37,500

4. The Environmental Compensation liable to be paid by following stone crushers for their past violation. The amount of Environmental Compensation liable to be paid by these units is as under :-

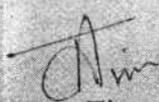
S. No.	Name of the stone crusher	Total EC in Rs.
1.	M/s Trimurti Stone Crusher	12,31,250
2.	M/s Maa Parvati Stone Crusher	8,43,750
3.	M/s Shiv Shakti Stone Crusher	6,56,250
4.	M/s Tiwari Stone Crusher	41,00,000
5.	M/s Maa Stone Crusher	98,43,750
6.	M/s NP Stone Crusher	11,81,250
7.	M/s Hari Om Stone Crusher	7,56,250
8.	M/s Sai Stone Crusher	10,75,000
9.	M/s Suryaoday Stone Crusher (Dismantled)	54,25,000



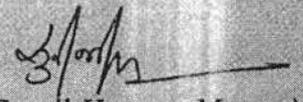
(Shriman Shukla, IAS)  
MS, SEIAA, Bhopal



(A. A. Mishra)  
MS, MPPCB, Bhopal



(Anurag Tiwari)  
SDM, Rewa



(Sunil Kumar Meena)  
Sc-D, CPCB

मध्यप्रदेश शासन  
सामान्य प्रशासन विभाग  
मंत्रालय  
वल्गम भवन, भोपाल-462004

:: आदेश ::

भोपाल दिनांक 15 सितम्बर, 2021

क्रमांक एफ 19-51/2021/1/4 :: राज्य शासन एतद द्वारा माननीय राष्ट्रीय अधिकरण मुख्य बेंच, नई दिल्ली द्वारा प्रकरण क्रमांक 179/2020- वाईस ऑफ डेमोक्रेसी विरुद्ध मध्यप्रदेश शासन में पारित आदेश दिनांक 11/08/2021 के परिपालन में रीवा व उसके आस-पास के क्षेत्रों में परिवेशीय वायु गुणवत्ता की निगरानी हेतु निम्नानुसार संयुक्त समिति का गठन किया जाता है:-

1. श्री सुनील कुमार मीणा, वैज्ञानिक "घ", केन्द्रीय प्रदूषण नियंत्रण बोर्ड अथवा उनका प्रतिनिधि,
2. सदस्य सचिव, राज्य स्तरीय पर्यावरण प्रभाव निर्धारण प्राधिकरण (सिया),
3. सदस्य सचिव, मध्यप्रदेश प्रदूषण नियंत्रण बोर्ड,
4. कलेक्टर, जिला - रीवा अथवा उनका प्रतिनिधि।

2/ उक्त समिति दो सप्ताह में अपनी रिपोर्ट माननीय राष्ट्रीय हरित अधिकरण में प्रस्तुत करेगी।

मध्यप्रदेश के राज्यपाल के नाम से  
तथा आदेशानुसार

( डी. के. नागेन्द्र )

उप सचिव

मध्यप्रदेश शासन,  
सामान्य प्रशासन विभाग

भोपाल, दिनांक 15 सितम्बर, 2021

पृ क्रमांक एफ 19-51/2021/1/4  
प्रतिलिपि :-

1. समिति के अध्यक्ष/सदस्य
2. प्रमुख सचिव, मुख्यमंत्री कार्यालय, मंत्रालय भोपाल।
3. उप सचिव, मुख्य सचिव कार्यालय भोपाल।
4. प्रमुख सचिव, म.प्र. शासन, पर्यावरण विभाग, की ओर उनकी नस्ती सहित प्रस्तुत।
5. अवर सचिव (स्थापना), मध्यप्रदेश शासन की ओर प्रेषित कर निवेदन है कि आदेश को सामान्य प्रशासन की वेबसाइट में अपलोड करने का कष्ट करें।
6. उप संचालक, जनसंपर्क प्रकोष्ठ, मंत्रालय भोपाल।  
की ओर सूचनार्थ एवं आवश्यक कार्यवाही हेतु अग्रेषित।

उप सचिव

मध्यप्रदेश शासन,  
सामान्य प्रशासन विभाग

**Minutes of the meeting of Joint Committee constituted by Hon'ble NGT, Principal Bench, New Delhi in OA No. 179/2020 Voice of Democracy vs State of MP &ors vide its order dated 11.08.2021**

Hon'ble National Green Tribunal, Principal Bench, New Delhi in OA No. 179/2020 Voice of Democracy Vs State of MP &ors vide its order dated 11.08.2021 directed as under :-

"6. In view of unsatisfactory report for reasons mentioned above, we have no option but to express disappointment with the conduct of the persons manning the Committee and to direct a fresh report by a Joint Committee which may now comprise of representative of CPCB, the Member Secretary, State PCB, the Member Secretary, SEIAA, MP and the representative of District Magistrate, Rewa (an officer of higher rank than the earlier represented). No member of the Committee who was earlier party to the report will now be included in the new Committee. The State PCB will be the nodal agency for coordination and compliance. The Committee may meet within two weeks from today, undertake visit to the site, interact with the stakeholders and conduct other proceedings online, if necessary. The Committee will be free to take the assistance from any other individual/institution. The visit may be undertaken at the time when stone crushers are fully operational. Those stone crushers which are closed may not be allowed to open without remedial measures, including accountability for the past violations and compliance of environmental norms. The operating stone crushers be monitored for verifying standards as per consent conditions (measured between three meters and ten meters from any processes equipment of a stone crushing unit shall not exceed 600 micrograms per cubic meter), source for water sprinkling to suppress dust and ambient air quality monitoring in down wind direction. Status of Ambient Air quality monitoring stations in Rewa and adjoining areas may also be ascertained. If the Joint Committee finds violations, a copy of the report be furnished to the violating entities for their response, if any, before this Tribunal. In the light of observations of the Committee, the statutory regulators are free to take remedial action in accordance with law. The report may be furnished within three months by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF"

In compliance of the directions passed by Hon'ble NGT, the first meeting of Joint Committee comprising of representative of CPCB, the Member Secretary MPPCB, the Member Secretary MPSEIAA and therepresentative of District Magistrate, Rewawas convened on 01.09.2021 through Video Conferencing from SEIAA Office at Environmental Planning and Co-Ordination Organization (EPCO), ParyavaranParisar, Bhopal. The following members attended the meeting:-

- |                            |  |
|----------------------------|--|
| 1. Shri Shriman Shukla     | Member Secretary, MPSEIAA              |
| 2. Shri A. A. Mishra       | Member Secretary, MPPCB                |
| 3. Shri Sunil Meena        | Scientist 'D', CPCB, Bhopal            |
| 4. Shri Shailendra Singh   | SDM, Rewa                              |
| 5. Shri P. S. Bundela      | Regional Officer, MPPCB Rewa           |
| 6. Shri Brajesh Sharma     | Unit Head, Mines, MPPCB                |
| 7. Shri Sudhir Shrivastava | Legal Officer, MPPCB                   |
| 8. ShriAlokNayak           | Senior Scientific Officer & OIC, SEIAA |

The grievance raised by the applicant in against illegal operation of stonecrushers and illegal stone mining near a School, a Primary HealthCentre, an Anganwadi and the habitation in Village Bankuiya, TehsilHuzoor, District Rewa, Madhya Pradesh, resulting in huge pollutionaffecting public health.

During the meeting, presentation was made by the Regional Officer MPPCB on the facts of the case and the committee carried out preliminary study of the orders passed by the Hon'ble Tribunal and the report filed by the previous committee before the Hon'ble Tribunal. The present status of the crusher units as informed by the Regional Officer, Rewa, MPPCB is as under :-

Current Status of Stone Crushers at Village - Bankuiyan Distt. Rewa (M.P.)

SN	Name & Address of Stone Crusher .	Validity of consent	Production capacity MT/Year	Action Taken * by Regional office against stone Crusher		Status of disconnection of Electricity	Current Status of stone crusher
				Status of court case	Action taken		
<b>A. CONSENTED AND OPERATIONAL</b>							
1	M/s Maa Sharda Stone Crusher (Pro. Shrimati Vandana Shrivastav) Vill. Bankuiya Th. Huzur Distt. Rewa	31.05.2023	20000	-	Closure Notice issued	-	Operational
2	M/s Triveni Stone Crusher (Pro. Shri Ashish Tiwari) Vill. Bankuiya Th. Huzur Distt. Rewa	31.08.2022	22000	-	Closure Notice issued	-	Operational
3	M/s Smita Stone Crusher (Pro. Shrimati Asha Panday) Vill. Bankuiya Th. Huzur Distt. Rewa	31.07.2022	36000	-	Closure Notice issued	-	Operational
4	M/s Trimurti Stone Crusher (Pro. Shri Rajendra Tamrakar) Vill. Bankuiya Th. Huzur Distt. Rewa	18.11.2021	36000	-	Closure Notice issued	-	Operational
5	M/s Shogaura Stone Crusher (Pro. Shri Sartosh Shogaura) Vill. Bankuiya Th. Huzur	31.08.2021	24000	-	Closure Notice issued	-	Operational

	Distt. Rewa						
6	M/s Maa Parwati Stone Crusher (Pro. Shri Mithles Diwadi) Vill. Bankulya Th. Huzur Distt. Rewa	31.03.2021	24000	Court case to be Filed	Closure order issued	-	Operational
<b>B. CONSENT EXPIRED AND UNIT CLOSED</b>							
7	M/s Shiv Shakti Stone Crusher (Pro. Shri Jitendra Singh) Vill. Bankulya Th. Huzur Distt. Rewa	30.04.2021	15000	Court case to be Filed	Closure order issued	-	Closed
8	M/s Tiwari Stone Crusher (Pro. Shri Tugnath Tiwari) Vill. Bankulya Th. Huzur Distt. Rewa	31.7.2018	24000	Filed	Closure order issued	Electricity disconnected	Closed
9	M/s Maa Stone Crusher (Pro. Shri Vijay Panday) Vill. Bankulya Th. Huzur Distt. Rewa	30.06.2014	24000	Filed	Closure order issued	Electricity disconnected	Closed
10	M/s Shuryuday Stone Crusher Unit-2 (Pro Shri Chitrabhan Singh) Vill. Bankulya Th. Huzur Distt. Rewa	23.09.2013	76000	Filed	Closure order issued	Electricity disconnected	Closed
11	M/s Hari Om Stone Crusher (Pro. Shri Vineet Singh) Vill. Bankulya Th. Huzur Distt. Rewa	CTE 02.04.2018	30000	Filed	Closure order issued	Electricity disconnected	Closed
12	M/s Sai Stone Crusher (Pro. Shri Sailesh Singh) Vill. Bankulya Th. Huzur Distt. Rewa	CTE 02.04.2018	32000	Filed	Closure order issued	Electricity disconnected	Closed
<b>C. NON-CONSENTED AND CLOSED</b>							
13	M/s NPS Stone Crusher (Pro. Shri Badan Tiwari) Vill. Bankulya Th. Huzur Distt. Rewa	Unconsented	-	Filed	Closure order issued	Electricity disconnected	Closed
14	M/s Uday Stone Crusher Unit-1 (Pro Shri Chitrabhan Singh) Vill. Bankulya Th. Huzur Distt. Rewa	Unconsented	-	-	-	-	Closed

Following line of action has been decided by the committee :-

- i. The committee directed the Regional Officer Rewa and the SDM, Rewa to take steps for dismantling the two (2) crushers that were directed to be closed down i.e. M/s NPS Stone Crusher, M/s Tiwari Stone Crusher and also M/s Uday Stone Crusher that is not operating since a long time.
- ii. The crushing units shall be directed to take remedial measures (installation of Air Pollution Control measure i.e. boundary wall, plantation, water sprinklers, covering of primary and secondary crushing unit, covering of conveyor belt) within one month and they must start their operations by the time the visit of the committee is carried out.

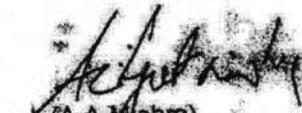
- iii. The visit of the committee shall be carried out after one month i.e. in the 1<sup>st</sup> week of October, 2021 in presence of all the stakeholders. Ambient air monitoring shall be carried out by the CPCB as well as MPPCB.
- iv. The SDM, Rewa and Regional Officer, MPPCB Rewa shall make arrangements for the visit of the committee to be carried out in the 1<sup>st</sup> week of October 2021 and consultation with the stakeholders.



(Shalendra Singh)  
SDM, Rewa



(Sunil Meena)  
CPCB, Bhopal

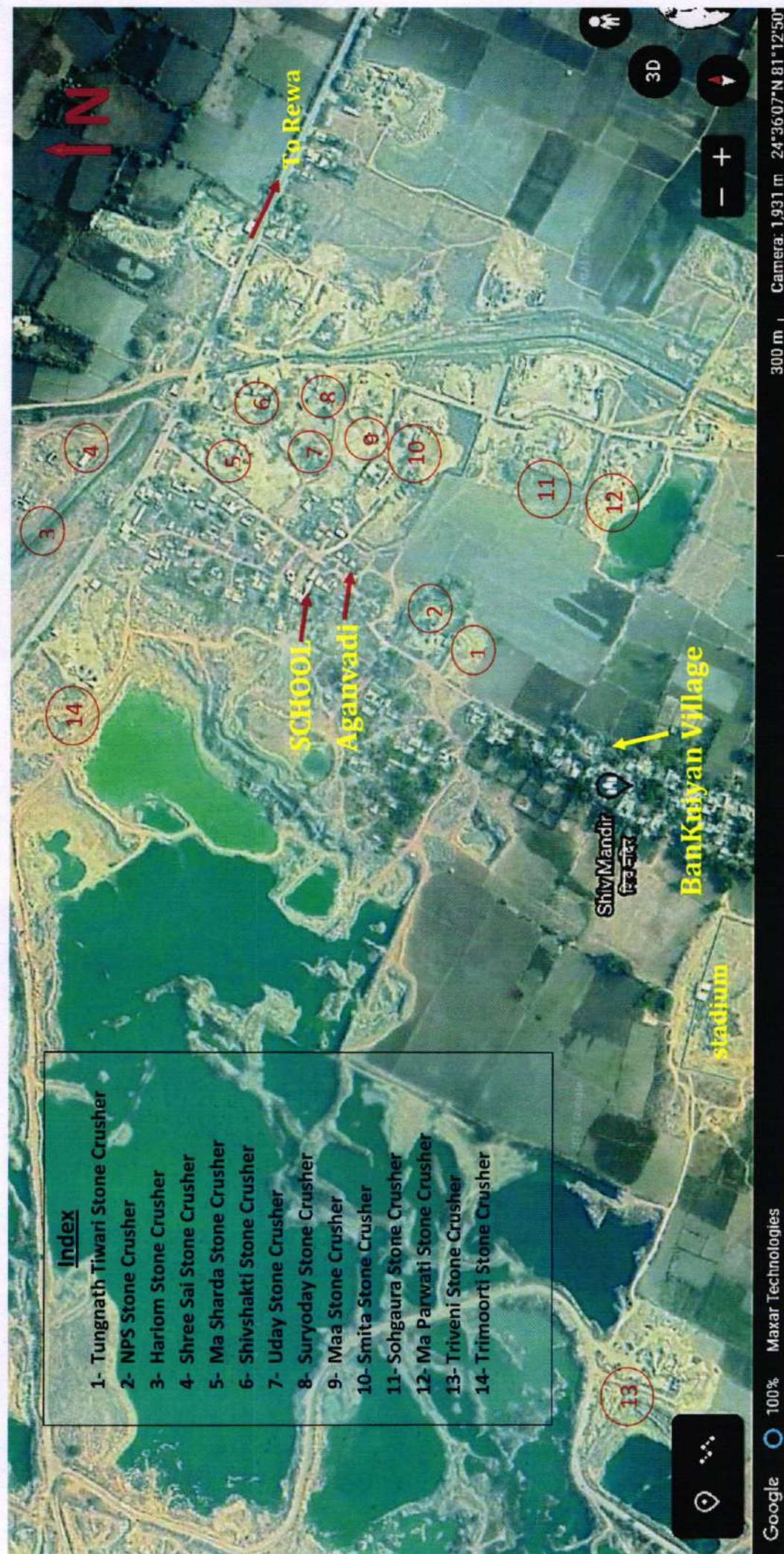


(A A Mishra)  
Member Secretary,  
MPPCB



(Shri Man Shukla)  
Member Secretary,  
MPSEIAA

14 Stone Crushers, Vill. Bankuiyan, distt. Rewa (MP)



- Index**
- 1- Tungnath Tiwari Stone Crusher
  - 2- NPS Stone Crusher
  - 3- Hariom Stone Crusher
  - 4- Shree Sai Stone Crusher
  - 5- Ma Sharda Stone Crusher
  - 6- Shivshakti Stone Crusher
  - 7- Uday Stone Crusher
  - 8- Suryoday Stone Crusher
  - 9- Maa Stone Crusher
  - 10- Smita Stone Crusher
  - 11- Sohgaura Stone Crusher
  - 12- Ma Parwati Stone Crusher
  - 13- Triveni Stone Crusher
  - 14- Trimoorti Stone Crusher

Figure: Google Earth Map Showing Bankuiyan Village and Nearby 14 Number of Stone Crushers.

**Stone Crusher at Village-Bankuiyan Distt. Rewa (M.P.)  
(Status on 6.10.2021)**

S. no.	Name & Address of Stone Crusher	Validity of consent	Production capacity MT/Year	Action taken by Regional Office against stone crusher		Status of disconnection of electricity	Current Status of stone crusher	Implementation of pollution control measures				
				Status of court case	Action taken			Dust containment cum suppression system for the equipment.	Construction of wind breakin g walls.	Construction of the metalled road within the premises.	Regular cleaning and wetting of the ground within the premises.	Growing of a green belt along the peripher y.
<b>A. Consented &amp; operational</b>												
1	M/s Maa Sharda Stone Crusher (Pro. Shrimati Vandana Shrivastav) Vill. Bankuiyan Tah. Huzur Rewa (MP)	31.05.2023	20000	-	Closure Notice issued	-	Operational closer notice windra wn	Crusher and Vibratory Screen covered, water spraying system provided at primary & secondary unit	Wind breakin g wall of above 12 ft height provide d on the peripher y.	WBM road provided.	Yes Complied	Complyin g. The unit has provided green belt along the peripher y.
2	M/s <del>Maa</del> Trivani Stone Crusher (Pro. Shri Ashish Tiwari) Vill. Bankuiyan Tah. Huzur Rewa (MP)	31.08.2022	22000	-	Closure Notice issued	-	Operational closer notice windra wn	Crusher and Vibratory Screen covered, water spraying system provided at primary & secondary unit	Wind breakin g wall of above 12 fit height provide d on the peripher y.	WBM road provided.	Yes Complied	Complyin g. The unit has provided green belt along the peripher y.

3	M/s Smita Stone Crusher (Pro. Shrimati Asha Pandey) Vill. Bankuiyan Tah. Huzur Rewa (MP)	31.07.2022	36000		Closure Notice issued		Operati onal closer notice windra wn	Crusher and Vibratory Screen covered, water spraying system provided at primary & secondary unit	Wind breakin g wall of above 12 fit height provide d on the peripher y.	WBM road provided.	Yes Complied	Complyin g. The unit has provided green belt along the peripher y.
4	M/s Shogaura Stone Crusher (Pro. Shri Santosh Shohgaura) Vill. Bankuiyan Tah. Huzur Rewa (MP)	31.08.2022	24000		Closure Notice issued		Operati onal APCS installe d close notice windra wn	Crusher and Vibratory Screen covered, water spraying system provided at primary & secondary unit	Wind breakin g wall of above 12 fit height provide d on the peripher y.	WBM road provided.	Yes Complied	Complyin g. The unit has provided green belt along the peripher y.

**Stone Crusher at Village-Bankuiyan Distt. Rewa (M.P.)**

**(Status on 6.10.2021)**

S. no.	Name & Address of Stone Crusher	Validity of consent	Production capacity MT/Year	Action taken by Regional Office against stone crusher		Status of disconnection of electricity	Current Status of stone crusher	Implementation of pollution control measures						
				Status of court case	Action taken			Dust containment cum suppressor system for the equipment.	Construction of wind breaking walls.	Construction of the metall road within the premises.	Regular cleaning and wetting of the ground within the premises.	Growing of a green belt along the periphery.		
5	M/s Trimurti Stone Crusher (Pro. Shri Rajendra tamrkar) Vill. Bankuiyan Tah. Huzur Rewa (MP)		36000		Closure direction issued		Operational not in adequate APCS and closer direction issued	Non complied	Non complied	WBM Road	Non complied	Non complied		
<b>B. Consented and non operational</b>														

**Stone Crusher at Village-Bankuiyan Distt. Rewa (M.P.)**

**(Status on 6.10.2021)**

Sno.	Name & Address of Stone Crusher	Validity of consent	Production capacity MT/Year	Action taken by Regional Office against stone crusher		Status of disconnection of electricity	Current Status of stone crusher
				Status of court case	Action taken		
<b>C. Consent to operate Expired and unit closed</b>							
6.	M/s Maa Parvati Stone Crusher (Pro. Shri Mithilesh Diwedi) Vill. Bankuiyan Tah. Huzur Rewa (MP)	31.03.2021	24000	Court case filed	Closure direction issued	Electricity disconnected	Closed, APCS installed but without valid consent
7.	M/s Shiv Shakti Stone Crusher (Pro. Shri Jitendra Singh) Vill. Bankuiyan Tah. Huzur Rewa (MP)	30.04.2021	15000	Court case filed	Closure direction issued	Electricity disconnected	Closed
8.	M/s Tiwari Stone Crusher (Pro. Shri Tugnath tiwari) Vill. Bankuiyan Tah. Huzur Rewa (MP)	31.07.2018	24000	Court Case Filed	Closure direction issued	Electricity disconnected	Closed
9.	M/s Maa Stone Crusher (Pro. Shri Vijay pandey) Vill. Bankuiyan Tah. Huzur Rewa (MP)	30.06.2014	24000	Court Case Filed	Closure direction issued	Electricity disconnected	Closed
10.	M/s Suryaoday Stone Crusher unit-2 (Pro. Shri Chitrabhan singh) Vill. Bankuiyan Tah. Huzur Rewa (MP)	23.09.2013	76000	Court Case Filed	Closure direction issued	Electricity disconnected	Dismantled

**Stone Crusher at Village-Bankuiyan Distt. Rewa (M.P.)**

**(Status on 6.10.2021)**

S. no.	Name & Address of Stone Crusher	Validity of consent	Production capacity MT/Year	Action taken by Regional Office against stone crusher		Status of disconnection of electricity	Current Status of stone crusher
				Status of court case	Action taken		
<b>D. Only CTE and unit Closed</b>							
11.	M/s Hari Om Stone Crusher (Pro. Shri Vineet Singh) Vill, Bankuiyan Tah. Huzur Rewa	CTE 02.04.2018	30000	Court Case Filed	Closure direction issued	Electricity disconnected	Closed
12.	M/s Sai Stone Crusher (Pro. Shri Sailesh Singh) Vill, Bankuiyan Tah. Huzur Rewa	CTE 02.04.2018	32000	Court Case Filed	Closure direction issued	Electricity disconnected	Closed

**Stone Crusher at Village-Bankuiyan Distt. Rewa (M.P.)**  
**(Status on 6.10.2021)**

Sno.	Name & Address of Stone Crusher	Validity of consent	Production capacity MT/Year	Action taken by Regional Office against stone crusher		Status of disconnection of electricity	Current Status of stone crusher
				Status of court case	Action taken		
<b>E. Non-Consented and closed</b>							
13.	M/s NPS Stone Crusher (Pro. Shri Badan tiwari) Vill. Bankuiyan Tah. Huzur Rewa	Unconsented		Court Case Filed	Closure Order issued	Electricity disconnected	Closed
14.	M/s Uday Stone Crusher unit-1 (Pro. Shri Chitrabhan singh) Vill. Bankuiyan Tah. Huzur Rewa (MP)	Unconsented					Dismantled Since Long



विद्युत शक्ति

ISO 9001:2015 प्रमाणित कार्यालय  
मध्यप्रदेश पूर्व क्षेत्र विद्युत वितरण कंपनी लिमिटेड  
(संचा0/संधा0) पश्चिम संभाग रीवा

दूरभाष नं0 07862-257326 ई-मेल eesouth rewa@yahoo.in

क्रमांक / 053-45 / 10 / 1587-88

रीवा, दिनांक-05.10.2021

प्रति,

अधीक्षण अभियंता (सं0/सं0 )  
म0प्र0पू0क्ष0वि0वि0कं0लि0 रीवा

विषय :-

माननीय एन.जी.टी. में प्रचलित प्रकरण क्रमांक-179/2020 के परिपालन में (प्रदूषण निवारण तथा नियंत्रण) अधिनियम 1981 की धारा 31 के तहत करने के निर्देश उपरांत स्टोन क्रेशरो का विद्युत विच्छेदन करने बावत् ।

संदर्भ:-

- 1.अधीक्षण अभियंता (सं0/सं0) का पत्र क्रमांक-3200 दिनांक-10.09.2021
2. आपका पत्र क्रमांक-053-10/02/100/3823 दिनांक-28.09.2021
- 3.क्षेत्रीय अधिकारी म0प्र0 प्रदूषण नियंत्रण बोर्ड रीवा का पत्र क्र0-2139 दिनांक-20.09.2021 एवं
- 4.कनिष्ठ अभियंता इंजी0कालेज का पत्र क्रमांक-302 दिनांक-05.02.2021

00

उपरोक्त विषयांतर्गत कनिष्ठ अभियंता इंजी0कालेज के संदर्भित पत्र क्रमांक-03 के माध्यम से अबगत कशाया गथा हैं कि तालिका में वर्णित 11 नग स्टोन क्रेशरो का कनेक्शनो को स्थाई/अस्थायी रूप से विच्छेदित कर दिया गया है, जिनका विवरण निम्नानुसार है :-

क्र0	उद्योग का नाम एवं पता	कनेक्शन विच्छेदन का दिनांक
01	मे0 एन.पी. स्टोन क्रेशर (प्रो0 श्री बदन तिवारी) ग्राम-बनकुइयाँ, तह0-हुजूर, जिला-रीवा	संलग्नक-01, पूर्व से पी.डी.
02	मे0 हरिओम स्टोन क्रेशर ग्राम-बनकुइयाँ, तह0-हुजूर, जिला-रीवा	संलग्नक-02, पूर्व से, टी.डी.सी.
03	मे0 साई स्टोन क्रेशर ग्राम-बनकुइयाँ, तह0-हुजूर, जिला-रीवा	संलग्नक-03, पूर्व से, टी.डी.सी.
04	मे0 तिवारी स्टोन क्रेशर (प्रो0 श्री तुंगनाथ तिवारी) ग्राम-बनकुइयाँ, तह0-हुजूर, जिला-रीवा	संलग्नक-04, पूर्व से, पी.डी.सी.
05	मे0 माँ स्टोन क्रेशर ग्राम-बनकुइयाँ, तह0-हुजूर, जिला-रीवा	संलग्नक-05, पूर्व से, टी.डी.सी.
06	मे0 सूर्योदय स्टोन क्रेशर ग्राम-बनकुइयाँ, तह0-हुजूर, जिला-रीवा	संलग्नक-06, पूर्व से, टी.डी.सी.
07	मे0 माँ पार्वती स्टोन क्रेशर ग्राम-बनकुइयाँ, तह0-हुजूर, जिला-रीवा	संलग्नक-07, पूर्व से टी.डी.सी.
08	मे0 शिव शक्ति स्टोन क्रेशर ग्राम-बनकुइयाँ, तह0-हुजूर, जिला-रीवा	संलग्नक-08, पूर्व से, टी.डी.सी.
09	मे0 भारत स्टोन क्रेशर ग्राम-कुइयाँ, तह0-हुजूर, जिला-रीवा	संलग्नक-01, दि0-05.10.2021, टी.डी.सी.
10	मे0 प्रदीप स्टोन क्रेशर ग्राम-कुइयाँ, तह0-हुजूर, जिला-रीवा	संलग्नक-02, दि0-05.10.2021, टी.डी.सी.
11	मे0 ओम स्टोन क्रेशर ग्राम-कुइयाँ, तह0-हुजूर, जिला-रीवा	संलग्नक-03, दि0-05.10.2021, टी.डी.सी.

पू0क्रमांक / 053-45 / 10 /  
प्रतिलिपि:-

- 1/ कलेक्टर रीवा की ओर कृपया सूचनार्थ ।
- 2/ क्षेत्रीय अधिकारी म0प्र0 प्रदूषण नियंत्रण बोर्ड रीवा ।

कार्यपालन अभियंता (संचा0/संधा0)  
म0प्र0पू0क्ष0वि0वि0कं0लि0 रीवा (पश्चिम)  
रीवा, दिनांक-

कार्यपालन अभियंता (संचा0/संधा0)  
म0प्र0पू0क्ष0वि0वि0कं0लि0 रीवा (पश्चिम)



**MA SHARDA STONE CRUSHER , BANKUIYAN**



20

**TRIVENI STONE CRUSHER ,BANKUIYAN**



29

# SMITA STON CRUSHER ,BANKUIYAN

SOHGAURA STONE CRUSHER, BANKUIYAN



# SOHGAURA STONE CRUSHER, BANKUIYAN

TRIMURTI CRUSHER BANKUINYA





31

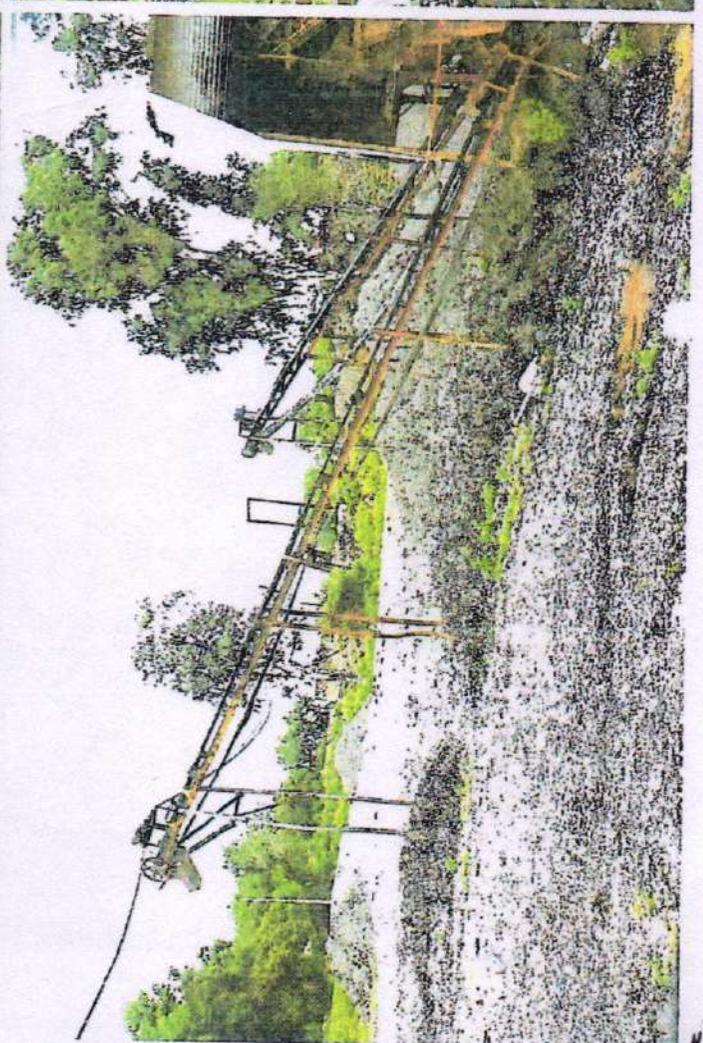
**MA PARWATI STONE CRUSHER ,BANKUIYAN**



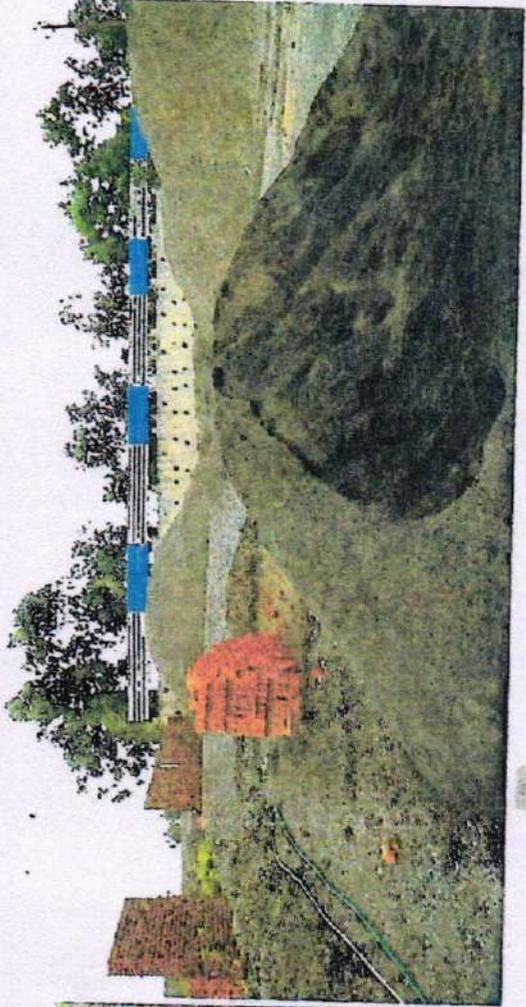
33

M/s SHIV SHAKTI (TONE CRUSHER)

TIWRI STONE CRUSHER BANKUIYAN

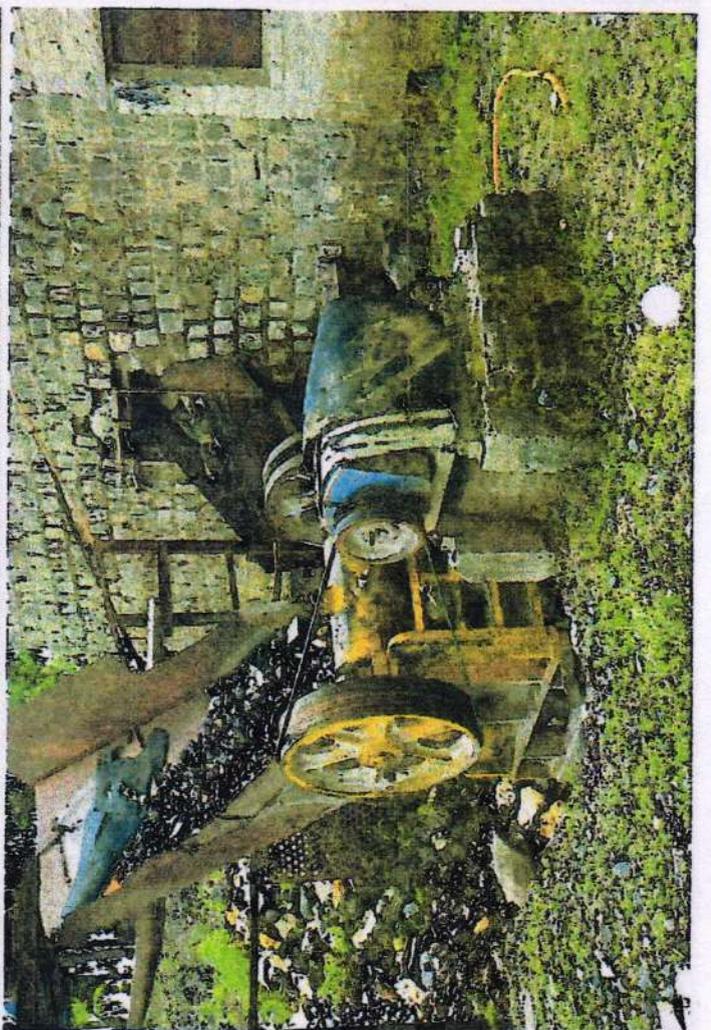


MAA STONE CRUSHER BANKUIYAN

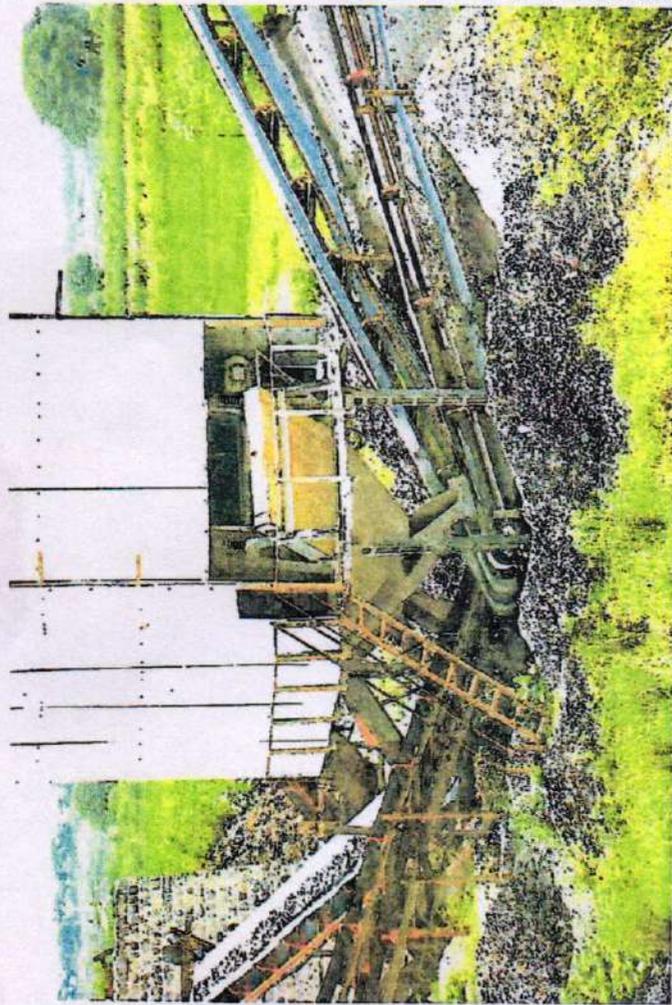


SURYODAY STONE CRUSHER BANKUIYAN

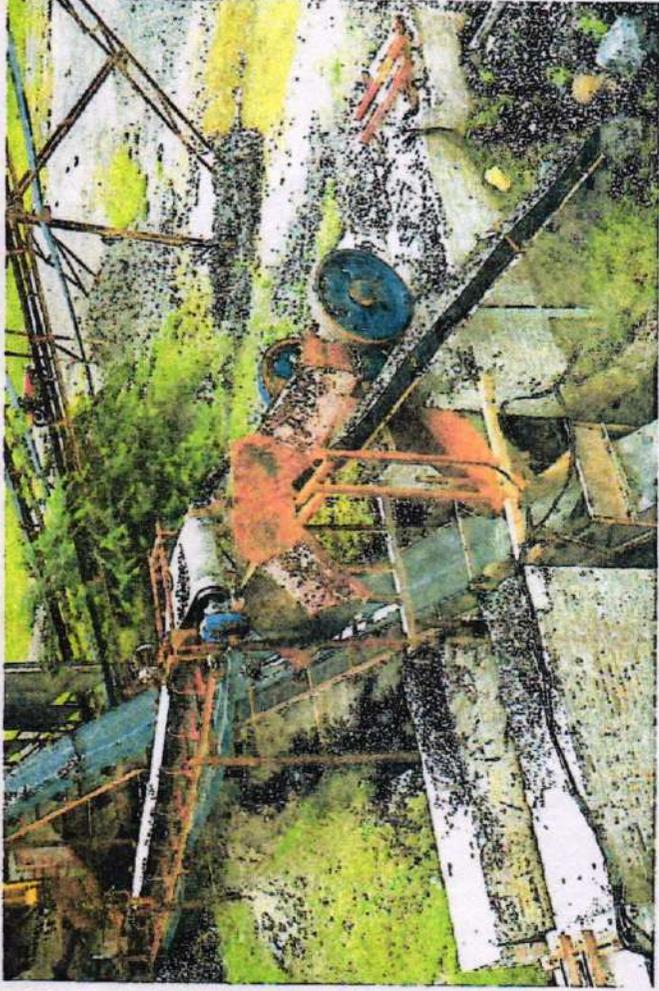
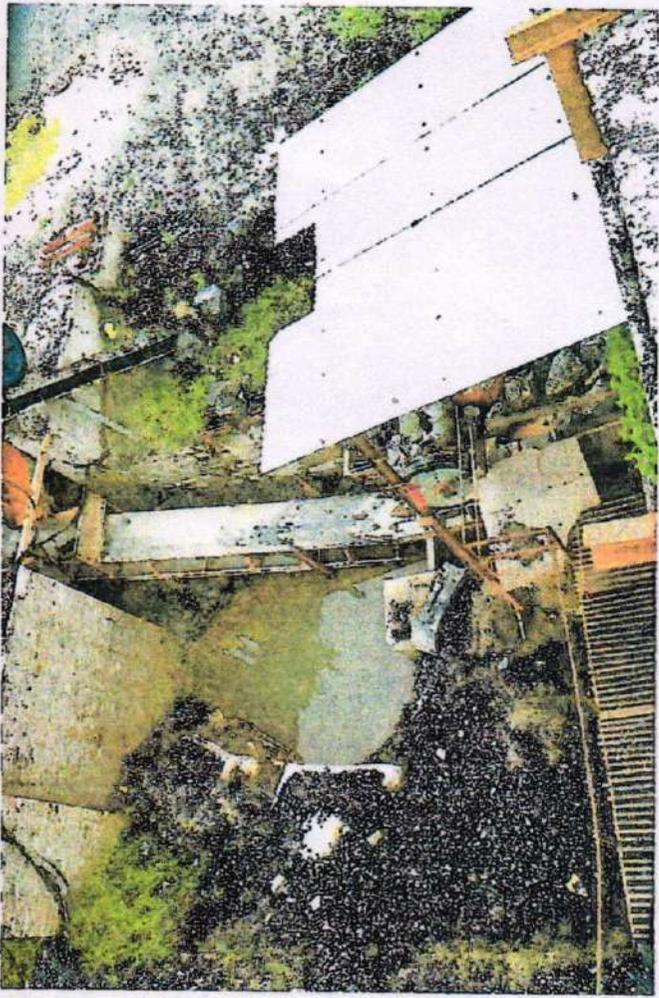
(Dismantled)



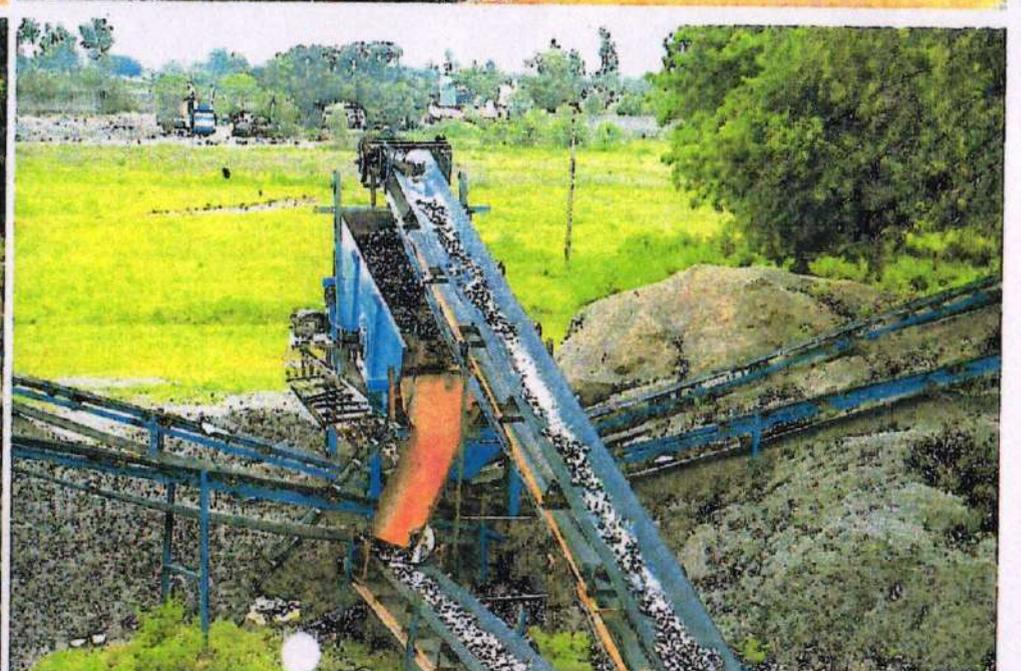
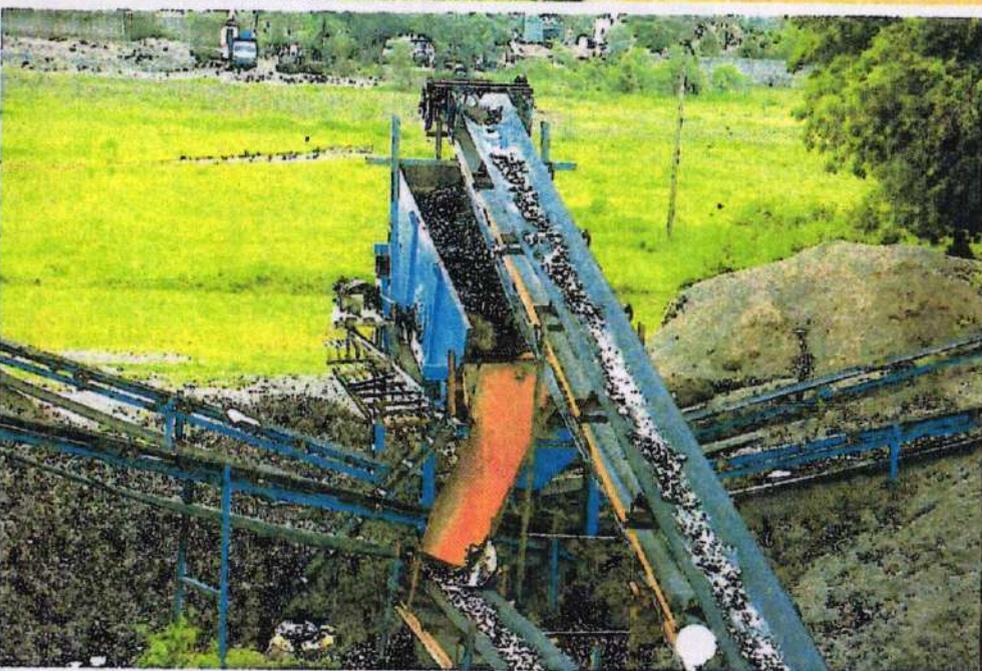
# HARIOM STONE CRUSHER



URUT SAI STONE CRUSHER BANKUYIYAN



# NPS STONE CRUSHER BANKUIYAN



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# UDAY STONE CRUSHER

(Dismantled)

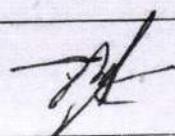
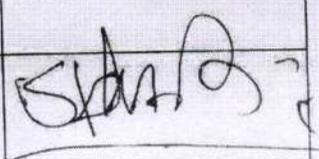
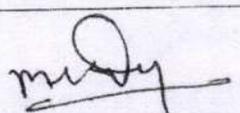
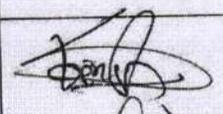
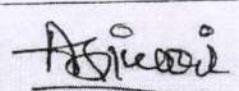


माननीय राष्ट्रीय हरित अधिकरण के निर्देशानुसार गठित कमेटी के दिनांक 06.10.

2021 को निरीक्षण के समय उपस्थित पत्रक

क्र	नाम/पद	कार्यालय का नाम	हस्ताक्षर
1	श्री <del>श्री</del> शुक्ला (IAS), कार्यकारी निर्देशक	सदस्य सचिव सिया भोपाल	06/10/21 Achyut Mishra
2	श्री ए.ए. मिश्रा, सदस्य सचिव	म.प्र. प्रदूषण नियंत्रण बोर्ड, भोपाल	Achyut Mishra
3	श्री अनुराग तिवारी, एस.डी.एम.,	जिला-रीवा	
4	श्री सुनील कुमार मीणा,	केन्द्रीय प्रदूषण नियंत्रण बोर्ड, भोपाल	
5	श्री आलोक नायक, एस.एस.ओ.	OIC, ईपको भोपाल MISEBA	
6	श्री सुधीर श्रीवास्तव, विधि अधिकारी	म.प्र. प्रदूषण नियंत्रण बोर्ड, भोपाल	
7	डॉ० पुष्पेन्द्र सिंह बुन्देला, क्षेत्रीय अधिकारी	म.प्र. प्रदूषण नियंत्रण बोर्ड, रीवा	
8	श्री राजेश पांडेय NT 194348	नायक नरसालकर	
9	डॉ० के.डी.अश्वि मिनिंग	mining officer Rewa	
10	विद्यावारिधि तिवारी	थाना प्रभारी चोबहटा	

**माननीय राष्ट्रीय हरित अधिकरण के निर्देशानुसार दिनांक 06.10.2021 को निरीक्षण के समय उपस्थित उद्योग प्रतिनिध का पत्रक**

उद्योग का नाम	प्रतिनिधि का नाम	हस्ताक्षर
1 मे0 एन.पी.एस. स्टोन केशर, ग्राम-बनकुइयां तह0 हुजूर रीवा	जगन्नाथ प्रसाद तिवारी	
2 मे0 तिवारी स्टोन केशर, ग्राम-बनकुइयां तह0 हुजूर रीवा	तह0 नारायण तिवारी	
3 मे0 स्मिता स्टोन केशर, ग्राम-बनकुइयां तह0 हुजूर रीवा	सोनी पांडे	
4 मे0 मां स्टोन केशर, ग्राम-बनकुइयां तह0 हुजूर रीवा		
5 मे0 सोहगौरा स्टोन केशर, ग्राम-बनकुइयां तह0 हुजूर रीवा	सोनी तिवारी	
6 मे0 मां पार्वती स्टोन केशर, ग्राम-बनकुइयां तह0 हुजूर रीवा	निर्मलेश ठाकुर	
7 मे0 मां शारदा <del>इका</del> स्टोन केशर, ग्राम-बनकुइयां तह0 हुजूर रीवा	नर्मल/ठाकुर	नर्मल/ठाकुर
8 मे0 शिवशक्ति स्टोन केशर, ग्राम-बनकुइयां तह0 हुजूर रीवा		
9 मे0 श्री साईं स्टोन केशर, ग्राम-बनकुइयां तह0 हुजूर रीवा	श्रीगंगा कुमार सिंह	
10 मे0 ओम स्टोन केशर, ग्राम-बनकुइयां तह0 हुजूर रीवा	रामेश रामा ठाकुर	रामेश रामा ठाकुर
11 मे0 त्रिमूर्ति स्टोन केशर, ग्राम-बनकुइयां तह0 हुजूर रीवा		
12 मे0 त्रिवेणी स्टोन केशर, ग्राम-बनकुइयां तह0 हुजूर रीवा	आशीष कुमार तिवारी	
13 मे0 सूर्योदय स्टोन केशर, ग्राम-बनकुइयां तह0 हुजूर रीवा		
14 मे0 उदय स्टोन केशर, ग्राम-बनकुइयां तह0 हुजूर रीवा		

माननीय राष्ट्रीय हरित अधिकरण के निर्देशानुसार दिनांक 06.10.2021 को निरीक्षण के समय

उपस्थित ग्रामवासी का पत्रक

	ग्रामवासी का नाम	पता	हस्ताक्षर
1	विनीत पादव	बनकुइया	विनीत पादव
2	रामशरण यादव	बनकुइया पूर्व फेस के पुत्र	रामशरण यादव
3	चन्द्र एकाश शर्मा	द्विपक्षक बनकुइया	
4	श्रीमती सीता देवी	ग्राम आडु, उदयपालम बनकुइया 311, पत्रा	
5	विमला मिश्रा	शासं आडु, गं. स्वा. नारायणपुरी	विमला मिश्रा
6	उमेश मिश्रा	बनकुइया वी.पी.पु.	
7	शिवेंद्र मिश्रा	बनकुइया पूर्व पत्र	शिवेंद्र मिश्रा
8	उमेश साकेत	तुकी	उमेश
9	प्रदीप सक्सेना	बनकुइया	प्रदीप सक्सेना
10	रंजन कुमार	बनकुइया	रंजन कुमार
11	शुभचन्द्र यादव	बनकुइया	शुभचन्द्र यादव
12	राजेश यादव	बनकुइया	
13	शैबन्ध पोखिर	बनकुइया	
14	विनय मिश्रा	बनकुइया	
15	अष्टोक यादव	बनकुइया	
16	केलामा यादव	बनकुइया	केलामा यादव
17	शंकर यादव	बनकुइया	शंकर यादव
18	बालजी कान	बनकुइया	बालजी कान
19	बहादुर उदयकमी	बनकुइया	
20	रमेश मिश्रा	बनकुइया	
21	राजमान शर्मा	बनकुइया	राजमान
22	वीरक कुमार बहिन	बनकुइया	वीरक बहिन
23	रमेश यादव	बनकुइया	रमेश यादव
24	रमेश यादव	बनकुइया	रमेश यादव

	Adarsh Tiwari	Bamkeingra, Rewa	①
	Shashank mahtipal	Bamkeingra Rewa	MSB
28	Subhash pandey	Bamkeingra Rewa	②
	Shivendra Patel	Bamkeingra	③
29	Gaurav	बामकेइंगरा	बामकेइंगरा
30	Saif Patel	बामकेइंगरा	बामकेइंगरा
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**REGIONAL OFFICE  
M.P. POLLUTION CONTROL BOARD**

HIG 190-191 NEHRU NAGAR COLONY REWA (M.P.)  
(Tel & Fax 07682-230605, e-mail-rorewa\_pcb@rediffmail.com)

Region : Bankwajan area Rewa Name of Industry Maq Sharda Stone Crusher  
Ambient Air Quality/Fugitive Monitoring at Approx. 9 mtrs away from screen separator  
Monitoring Schedule From : 06.10.2021 (11.10 AM) to 06.10.2021 (6.10 PM)

Parameters	11.10 To 6.10 PM		To		To	
	Initial	Final	Initial	Final	Initial	Final
Filter paper wt. (gms)	2.6654	2.7638				
Filter paper No.	16					
Dust Collector wt. (gms)	0.4712	0.5048				
Dust Collector No.	4A					

**Observation :**

Time	Gas Flow (SPM)M <sup>3</sup> /min	Gas Flow (So <sub>2</sub> )LPM	Gas Flow (No <sub>2</sub> )LPM	Time Reading	Remarks/weather condition
11.10 AM	1.29			1350.92	① Sunny & humid weather
12.10 PM	1.27				
01.10 PM	Power failure				② Electric Power failure from 1.15 PM to 4.17 PM
02.10 PM	do				
03.10 PM	do				
04.10 PM	1.26				
05.10 PM	1.25				
06.10 PM	1.24	→ 1.262		1354.92	

Duration	So <sub>2</sub>		No <sub>2</sub>		RPM	NRPM	SPM
	Absorbance	Conc.	Absorbance	Conc.	µg/m <sup>3</sup>	µg/m <sup>3</sup>	µg/m <sup>3</sup>
To			fugitive		324.88	110.93	435.81
To							
To							
To							
To							
To							
24 Hours							

Factor for So<sub>2</sub> :

Factor for No<sub>2</sub> :

Running hours : 4 hrs  
Data Collected by : Dr. Shubhi Mathur Jr. SOI MP PCB Rewa  
Mr Jagjevansham CPCB Bhopal  
Mr. R.P. Patel Sample MPPCB Rewa  
Mr. Dr. Chukla LA

Analysis by : Dr. Ashok Juvari  
Jr. Scientist  
RO MPPCB Rewa



**REGIONAL OFFICE  
M.P. POLLUTION CONTROL BOARD**

HIG 190-191 NEHRU NAGAR COLONY REWA (M.P.)  
(Tel & Fax 07662-230605, e-mail-rorewa\_pcb@rediffmail.com)

Region : Banewiya area Rewa Name of Industry Madan filling Station  
Ambient Air Quality/Fugitive Monitoring at Roof top of Petrol pump  
Monitoring Schedule From : 05/10/21 (11:00 Am) to 06/10/21 (11:00 Am)

Parameters	11.00 Am To 7.00 Pm		7.00 Pm To 3.00 Am		03 Am To 11.00 Am	
	Initial	Final	Initial	Final	Initial	Final
Filter paper wt. (gms)	2.7314	2.7743	2.8040	2.8179	2.7195	2.7782
Filter paper No.	4		09		13	
Dust Collector wt. (gms)	10.7210	10.7631	0.4733	0.4835	0.5268	0.53278
Dust Collector No.	2		2 A		2 B	

**Observation :**

Time	Gas Flow (SPM)M <sup>3</sup> /min	Gas Flow (So <sub>2</sub> )LPM	Gas Flow (No <sub>2</sub> )LPM	Time Reading	Remarks/weather condition
11.00 Am	1.15			337.50	cloudy & humid weather
12.00 Pm	1.15				
01.00 Pm	1.14				
02.00 Pm	1.14				
03.00 Pm	1.10			341.51	
04.00 Pm	1.09				
05.00 Pm	1.08				
06.00 Pm	1.07				
07.00 Pm	1.06 → 1.10			344.50	
08.00 Pm	1.13				
09.00 Pm	1.12				
10.00 Pm	1.11				
11.00 Pm	1.10			349.50	
12.00 Am	1.09				
01.00 Am	1.08				
02.00 Am	1.08				
03.00 Am	1.08 → 1.09			353.50	clear & humid weather
04.00 Am	1.11				
05.00 Am	1.10				
06.00 Am	1.09				
07.00 Am	1.08			357.51	
08.00 Am	1.07				
09.00 Am	1.06				
10.00 Am	1.05				
11.00 Am	1.04 → 1.07			361.50	

Duration	So <sub>2</sub>		No <sub>2</sub>		RPM g/m <sup>3</sup>	NRPM µg/m <sup>3</sup>	SPM µg/m <sup>3</sup>
	Absorbance	Conc.	Absorbance	Conc.			
To					1st shift - 114.29	11.48	125.77
To					2nd shift - 81.25	79.73	160.98
To					3rd shift - 26.56	19.49	46.05
To					114.29	11.48	125.77
To							
To							
24 Hours					74.03	36.9	110.93

Factor for So<sub>2</sub> : -

Factor for No<sub>2</sub> : -

Running hours : 24 hrs

Data Collected by : Dr. Shukla Mathur, Jr. Sci. MPPCB Rewa  
Mr. Jagjeewan Ram JLACPCB  
Mr R P Patil  
Mr DK Shukla

Analysis by : Dr. Ashok Juvani  
Jr. Scientist  
RAMPPCB Rewa

**REGIONAL OFFICE  
M.P. POLLUTION CONTROL BOARD**

HIG 190-191 NEHRU NAGAR COLONY REWA (M.P.)  
(Tel & Fax 07662-230605, e-mail-rorewa\_pcb@rediffmail.com)

Region: Paipachara Village, Dist. Rewa Name of Industry: Shri Shankard Ceingh's house  
Ambient Air Quality/Fugitive Monitoring at: Roof Top of house  
Monitoring Schedule From: 05/10/21 (5.21PM) to 06/10/21 (5.21PM)

Parameters	5.21PM To 1.21PM		1.21AM To 09.21AM		09.21AM To 5.21PM	
	Initial	Final	Initial	Final	Initial	Final
Filter paper wt. (gms)	2.7194	2.7615	2.7358	2.7950	2.7098	2.7952
Filter paper No.	(5)		(8)		(12)	
Dust Collector wt. (gms)	10.6433	10.6732	0.5383	0.5561	0.5432	0.5563
Dust Collector No.	1		4A		1B	

**Observation:**

Time	Gas Flow (SPM)M <sup>3</sup> /min	Gas Flow (So <sub>2</sub> )LPM	Gas Flow (No <sub>2</sub> )LPM	Time Reading	Remarks/weather condition
5.21PM	1.00			1205.56	cloudy & humid weather
6.21PM	1.0				
7.21PM	1.0				
8.21PM	0.98				
9.21PM	0.90			1209.57	
10.21PM	0.87				
11.21PM	0.86				
12.21AM	0.80				
01.21AM	0.79 → 0.91			1213.56	
02.21AM	1.12				
03.21AM	1.12				
04.21AM	1.11				
05.21AM	1.11			1217.55	
06.21AM	1.11				
07.21AM	1.10				sunny & humid
08.21AM	1.10				
09.21AM	1.10 → 1.10			1221.56	
10.21AM	1.29				
11.21AM	1.29				
12.21PM	1.28				
01.21PM	1.28			1225.55	
02.21PM	1.20				
03.21PM	1.27				
04.21PM	1.26				
05.21PM	1.25 → 1.275			1229.56	

Duration	So <sub>2</sub>		No <sub>2</sub>		RPM g/m <sup>3</sup>	NRPM µg/m <sup>3</sup>	SPM µg/m <sup>3</sup>
	Absorbance	Conc.	Absorbance	Conc.			
To					111.95	68.45	180.40
To				1st Shift			
To					112.12	33.71	145.83
To				2nd Shift			
To					139.54	21.24	160.78
To				3rd Shift			
24 Hours					121.20	41.13	162.33

Factor for So<sub>2</sub> :

Factor for No<sub>2</sub> :

Running hours: 24 hrs

Data Collected by: Dr. Shubh Mathur Jr. Sr. MPA&B RO Rewa  
Mr. Jagjevan Ram JLA CPCB Bhopal  
Mr. R.P. Patel Sampler RO Rewa  
Mr. Deekshukla CA Rewa

Analysis by: Dr. Ashok Tewari  
Jr. for analst-  
RO MPA&B Rewa

**REGIONAL OFFICE  
M.P. POLLUTION CONTROL BOARD**

HIG 190-191 NEHRU NAGAR COLONY REWA (M.P.)  
(Tel & Fax 07662-230605, e-mail-rorewa\_pcb@rediffmail.com)

Region: Bankueyan Village, Rewa Name of Industry: Shri Shivendra Pandey's house near govt middle school, Bankueyan  
Ambient Air Quality/Fugitive Monitoring at: Roof Top of house  
Monitoring Schedule From: 05/10/2021 (4:00 PM) to 06/10/2021 (4:00 PM)

Parameters	4:00 PM To 12:00 AM		12:00 AM To 8:00 AM		08 AM To 4:00 PM	
	Initial	Final	Initial	Final	Initial	Final
Filter paper wt. (gms)	2.8218	2.8769	2.7799	2.8321	2.7355	2.7937
Filter paper No.	(7)		(10)		(11)	
Dust Collector wt. (gms)	0.5473	0.5877	0.5074	0.5498	0.4832	0.5166
Dust Collector No.	A		A1		A2	

**Observation:**

Time	Gas Flow (SPM)M <sup>3</sup> /min	Gas Flow (So <sub>2</sub> )LPM	Gas Flow (No <sub>2</sub> )LPM	Time Reading	Remarks/weather condition
4:00 PM	1.30			191.45	cloudy & humid weather
5:00 PM	1.30				
6:00 PM	1.30				
7:00 PM	1.29				
8:00 PM	1.29			195.46	
9:00 PM	1.29				
10:00 PM	1.28				
11:00 PM	1.28				
12:00 AM	1.28 → 1.29			199.45	
01:00 AM	1.28				
02:00 AM	1.34				
03:00 AM	1.33				
04:00 AM	1.32			203.47	
05:00 AM	1.32				
06:00 AM	1.31				
07:00 AM	1.31				
08:00 AM	1.30 → 1.32			207.45	clear, sunny & humid
09:00 AM	1.28				
10:00 AM	1.27				
11:00 AM	1.27				
12:00 PM	1.26			211.46	
01:00 PM	1.25				
02:00 PM	1.24				
03:00 PM	1.23				
04:00 PM	1.22 → 1.25			215.45	

Duration	So <sub>2</sub>		No <sub>2</sub>		RPM	NRPM	SPM	
	Absorbance	Conc.	Absorbance	Conc.	µg/m <sup>3</sup>	µg/m <sup>3</sup>	µg/m <sup>3</sup>	
To								
To					1 <sup>st</sup> shift	88.98	65.24	154.22
To					2 <sup>nd</sup> shift	97.00	55.66	152.66
To					3 <sup>rd</sup> shift	82.38	67.39	149.97
To						97.00	55.66	152.66
24 Hours						89.45	62.76	152.21

Factor for So<sub>2</sub> :

Factor for No<sub>2</sub> :

Running hours : 24 hrs.

Data Collected by : Dr. Shubhe Mathur Jr. Ceo, ROMPPCB Rewa

Analysis by : Dr. Ashok Jeevan

Mr. Jagjevan J. LA, CPCB Bhopal  
Mr. R. P. Patel, sample, Mr. DK Shukla LA  
RO MPPCB, Rewa

Jr. Ceo, ROMPPCB Rewa

Avg. reading of various parameters of CAAQMS / Manual station at Rewa (M.P.)

Location 1 : Nehru Nagar, RO MPPCB Office Building ,Rewa Installed on 04.03.2020

Duration-January2021-September2021(Avg. reading)

CO(mg/m <sup>3</sup> )	NOx(μg/m <sup>3</sup> )	SO <sub>2</sub> (μg/m <sup>3</sup> )	PM <sub>10</sub> (μg/m <sup>3</sup> )	PM <sub>2.5</sub> (μg/m <sup>3</sup> )
0.65	17.65	-	65.65	36.69

Location 2 : Collectorate Building ,Rewa Installed on 17.11.2020

Duration-November2020 -September2021(Avg. reading)

CO(mg/m <sup>3</sup> )	NOx(μg/m <sup>3</sup> )	SO <sub>2</sub> (μg/m <sup>3</sup> )	PM <sub>10</sub> (μg/m <sup>3</sup> )	PM <sub>2.5</sub> (μg/m <sup>3</sup> )
0.60	18.77	9.68	47.08	18.51

Location 3 : APS University, Deptt. Of Env. Biology building ,Rewa Installed on 08.02.2021

Duration-January2021-September2021(Avg. reading)

NOx(μg/m <sup>3</sup> )	SO <sub>2</sub> (μg/m <sup>3</sup> )	PM <sub>10</sub> (μg/m <sup>3</sup> )	PM <sub>2.5</sub> (μg/m <sup>3</sup> )	-
18.87	10.03	70.64	36.67	-

## संयुक्त निरीक्षण प्रतिवेदन

1	उद्योग / इकाई का नाम एवं पता	मेसर्स सोहगौरा स्टोन केसर ग्राम - बनकुइयाँ, तहसील - हुजूर जिला रीवा (म.प्र.)
2	निरीक्षण का दिनांक	13.08.2021
3	निरीक्षणकर्ता	डॉ. अशोक तिवारी, कनि. वैज्ञानिक, डॉ. शुभी माथुर कनि. वैज्ञानिक, श्री रामनारायण चंतुर्वेदी सहायक मानचित्रकार
4	निरीक्षण के समय उपस्थित उद्योग प्रतिनिधि	श्री संतोष सोहगौरा मो.न. 9826366879
5	सम्मति वैधता	31.08.2021
6	उद्योग स्थल की जानकारी	निरीक्षण के समय उद्योग संचालित अवस्था में पाया गया एवं निरीक्षण के समय पाया गया कि उद्योग द्वारा सक्षम वायु प्रदूषण नियंत्रण व्यवस्था स्थापित है।
7	उत्पाद एवं उत्पादन क्षमता	स्टोन गिट्टी 24000 मैट्रिक टन/ वर्ष खसरा नं. 114/2 रकबा 0.400 हेक्टे.
8	वायु प्रदूषण नियंत्रण व्यवस्था	उद्योग द्वारा प्रायमरी एवं सेकन्ड्री को टीन सेड से क्लियर किया गया है, एवं विन्ड ब्रेकिंग वाल का निर्माण किया गया है। उद्योग द्वारा जल छिड़काव की पर्याप्त व्यवस्था की गई है एवं पर्याप्त वृक्षारोपण भी किया गया है। निरीक्षण के समय स्टोन केसर संचालित था तथा प्रदूषण रोधी संयंत्र संतोषप्रद स्थिति में पाये गये।
9	अभिमत	स्टोन केसर बोर्ड की गाईडलाइन के अनुसार सम्मति शर्तों का पालन करते हुये सक्षम एवं प्रभावी प्रदूषण नियंत्रण व्यवस्था के साथ संचालित है

मो. संतोष सोहगौरा के शीट से कल 13/08/21 का है।

आर.एन. चंतुर्वेदी  
सहायक मानचित्रकार

डॉ. शुभी माथुर  
कनि. वैज्ञानिक

डॉ. अशोक तिवारी  
कनि. वैज्ञानिक

संयुक्त निरीक्षण प्रतिवेदन

1	उद्योग / इकाई का नाम एवं पता	मेसर्स रिमता स्टोन केसर ग्राम - बनकुइर्यो, तहसील - हुजूर जिला रीवा (म.प्र.)
2	निरीक्षण का दिनांक	13.08.2021
3	निरीक्षणकर्ता	डॉ. अशोक तिवारी, कनि. वैज्ञानिक, डॉ. शुभी माथुर कनि. वैज्ञानिक, श्री रामनारायण चतुर्वेदी सहायक मानचित्रकार
4	निरीक्षण के समय उपस्थित उद्योग प्रतिनिधि	श्री मोती पाण्डेय मो.न. 9302811600
5	सम्मति वैधता	31.07.2022
6	उद्योग स्थल की जानकारी	निरीक्षण के समय उद्योग संचालित अवस्था में पाया गया एवं निरीक्षण के समय पाया गया कि उद्योग द्वारा सक्षम वायु प्रदूषण नियंत्रण व्यवस्था स्थापित है।
7	उत्पाद एवं उत्पादन क्षमता	स्टोन गिट्टी 36000 मैट्रिक टन/ वर्ष खसरा नं. 110/1,110/5,111/1,111/2 रकबा 2.09 हेक्टे.
8	वायु प्रदूषण नियंत्रण व्यवस्था	उद्योग द्वारा प्रायमरी एवं सेकन्ड्री को टीन सेड से कव्हर किया गया है, एवं विन्ड ब्रेकिंग वाल का निर्माण कार्य पूर्ण किया गया है। उद्योग द्वारा जल छिडकाव की पर्याप्त व्यवस्था की गई है एवं पर्याप्त वृक्षारोपण भी किया गया है। निरीक्षण के समय स्टोन केसर संचालित था तथा प्रदूषण रोधी संयंत्र संतोषप्रद स्थिति में पाये गये।
9	अभिमत	स्टोन केसर बोर्ड की गाईडलाइन के अनुसार सम्मति शर्तों का पालन करते हुये सक्षम एवं प्रभावी प्रदूषण नियंत्रण व्यवस्था के साथ संचालित है।

नोट: -

*(Signature)*

आर.एन. चतुर्वेदी  
सहायक मानचित्रकार

*(Signature)*

डॉ. शुभी माथुर  
कनि. वैज्ञानिक

*(Signature)*

डॉ. अशोक तिवारी  
कनि. वैज्ञानिक

संयुक्त निरीक्षण प्रतिवेदन

1	उद्योग / इकाई का नाम एवं पता	मेसर्स मॉ शारदा स्टोन केसर ग्राम - बनकुइर्यो, तहसील - हुजूर जिला रीवा (म.प्र.)
2	निरीक्षण का दिनांक	13.08.2021
3	निरीक्षणकर्ता	डॉ अशोक तिवारी, कनि. वैज्ञानिक, डॉ. शुभी माथुर कनि. वैज्ञानिक, श्री रामनारायण चतुर्वेदी सहायक मानचित्रकार
4	निरीक्षण के समय उपस्थित उद्योग प्रतिनिधि	श्रीमती वंदना श्रीवास्तव मो.न. 9302811010
5	सम्मति वैधता	31.05.2023
6	उद्योग स्थल की जानकारी	निरीक्षण के समय उद्योग संचालित अवस्था में पाया गया एवं निरीक्षण के समय पाया गया कि उद्योग द्वारा सक्षम वायु प्रदूषण नियंत्रण व्यवस्था स्थापित नहीं की गई है।
7	उत्पाद एवं उत्पादन क्षमता	स्टोन गिट्टी 20000 मैट्रिक टन / वर्ष खसरा नं. 97/1 एवं 98/1, 102/1
8	वायु प्रदूषण नियंत्रण व्यवस्था	उद्योग द्वारा प्रायमरी एवं सेकन्ड्री को टीन सेड से कव्हर नहीं किया गया है, एवं विन्ड ब्रेकिंग वाल का निर्माण किया गया है किन्तु अधूरा है। उद्योग द्वारा जल छिडकाव की कोई व्यवस्था नहीं की गई है एवं पर्याप्त वृक्षारोपण भी नहीं किया गया है। निरीक्षण के समय स्टोन केसर संचालित था तथा प्रदूषण रोधी संयंत्र संतोषप्रद स्थिति में नहीं पाये गये।
9	अभिमत	स्टोन केसर बोर्ड की गाईडलाइन के अनुसार सम्मति शर्तों का पालन कर संचालित करें एवं सम्मति नवीनीकरण के शर्तों का पूर्ण पालन करते हुये ही संचालित करें। अतः नियमों की अवहेलना को देखते हुये 31क के तहत क्लोजर आर्डर दिया जाना अनुशंसित है एवं वायु अधिनियम 1981 की धारा 21/22 के तहत न्यायालयीन कार्यवाही किया जाना प्रस्तावित है।

*Shard*  
आर.एन. चतुर्वेदी  
सहायक मानचित्रकार

*Shubh*  
डॉ. शुभी माथुर  
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*Ashok*  
डॉ. अशोक तिवारी  
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संयुक्त निरीक्षण प्रतिवेदन

1	उद्योग / इकाई का नाम एवं पता	मेसर्स त्रिवेणी स्टोन केसर ग्राम - बनकुइर्यो, तहसील - हुजूर जिला रीवा (म.प्र.)
2	निरीक्षण का दिनांक	13.08.2021
3	निरीक्षणकर्ता	डॉ. अशोक तिवारी, कनि. वैज्ञानिक, डॉ. शुभी माथुर कनि. वैज्ञानिक, श्री रामनारायण चतुर्वेदी सहायक मानचित्रकार
4	निरीक्षण के समय उपस्थित उद्योग प्रतिनिधि	श्री आशीष तिवारी मो.न. 9200836085
5	सम्मति वैधता	31.08.2022
6	उद्योग स्थल की जानकारी	निरीक्षण के समय उद्योग संचालित अवस्था में पाया गया एवं निरीक्षण के समय पाया गया कि उद्योग द्वारा सक्षम वायु प्रदूषण नियंत्रण व्यवस्था स्थापित नहीं की गई है।
7	उत्पाद एवं उत्पादन क्षमता	स्टोन गिट्टी 22000 मैट्रिक टन / वर्ष खसरा नं. 45 रकबा 0.90 acre
8	वायु प्रदूषण नियंत्रण व्यवस्था	उद्योग द्वारा प्रायमरी एवं सेकन्ड्री को टीन सेड से कव्हर नहीं किया गया है, एवं विन्ड ब्रेकिंग वाल का निर्माण पूरा नहीं किया गया है। उद्योग द्वारा जल छिडकाव की कोई व्यवस्था नहीं की गई है एवं पर्याप्त वृक्षारोपण भी नहीं किया गया है। कुछ वृक्षारोपण अभी प्रारंभिक अवस्था में है। निरीक्षण के समय स्टोन केसर संचालित था तथा प्रदूषण रोधी संयंत्र संतोषप्रद स्थिति में नहीं पाये गये।
9	अभिमत	स्टोन केसर बोर्ड की गाईडलाइन के अनुसार सम्मति शर्तों का पालन कर संचालित करें एवं सम्मति नवीनीकरण प्राप्त कर ही संचालित करें। अतः नियमों की अवहेलना को देखते हुये 31क केतहत क्लोजर आर्डर दिया जाना अनुशंसित है एवं वायु अधिनियम 1981 की धारा 21/22 के तहत न्यायालयीन कार्यवाही किया जाना प्रस्तावित है।

*Chatadi*  
आर.एन. चतुर्वेदी

*Shubhi*  
डॉ. शुभी माथुर

*W*  
डॉ. अशोक तिवारी